

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 2573 –JK (LD) of 2025

DATED:- 04 - 03 - 2025

Sanction is hereby accorded to the appointment of Mr. Chaturbhuj Behera (IFS) presently posted as Managing Director in the Forest Development Corporation as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

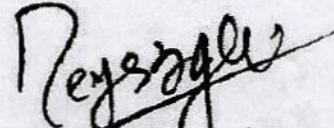
Secretary to Government

Dated:- 04- 03- 2025

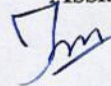
No:-LAW-OIC/03/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.- 2573 - JK(LD) of 2025 dated 04.03.2025

1. WP(c) No 107/2025 Titled Ravinder Singh V/s U.T of J&K & Ors.
2. WP(c) No 3094/2024 Titled Bachan Singh & Ors V/s U.T of J&K & Ors.
3. WP(c) No 176/2025 Titled Dalip Kumar Aryan V/s U.T of J&K & Ors.
4. WP(c) No 1643/2024 Titled Ram Paul & Ors V/s U.T OF J&K & Ors.
5. WP(c) No 956/2024 Titled Erstwhile GLU Employees V/s SFC & Ors.
6. WP(c) No 1088/2024 Titled Raksha Devi V/s U.T Of J&K & Ors.
7. WP(c) No 2821/2024 Titled Shakeel Ahmed Mir V/s MD JK FDCL
8. WP(c) No 1637/2024 Titled Showkat Ali Dar & Ors V/s MD JK FDCL
9. WP(c) No 2943/2024 Titled Nisar Ahmed Sheikh V/s IK FDCL & Ors.
10. WP(c) No 3074/2024 Titled Abdul Hamid Sofi V/s U.T Of J&K & Ors.
11. WP(c) No 1232/2024 Titled Gh. Mohd. Shah & Ors V/s JK FDCL & Ors.
12. CCP (s) No 369/2024 Titled Lieque Ahmed Sheikh V/s S.K Gupta & Ors.
13. CCP(s) No 371/2024 Titled Janak Singh V/s S.K Gupta & Ors.
14. CCP(s) No 370/2024 Titled Mohd. Yousaf Mir V/s S.K Gupta & Ors.

Reyazul

Jm